

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

18. C.P.(IB)-3794(MB)/2019

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.02.2020**

NAME OF THE PARTIES:-Central Bank Of India

V/s

Neptune Developer Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the both sides are present.

At the request of counsel for the both sides, list this matter on
23.03.2020 for further considerations.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/